GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 3592 TO BE ANSWERED ON THE 10th DECEMBER, 2019

Vacant Posts of Directors in PSUs

3592. SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether a large number of posts of Directors are lying vacant in different Public Sector Undertakings (PSUs) at present due to which their functioning is affecting;
- (b) if so, the details thereof along with the date since when the said posts have been lying vacant;
- (c) whether the Government has taken steps to fill up the vacant posts; and
- (d) if so, the details thereof along with the time by which these posts are likely to be filled up?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARJUN RAM MEGHWAL)

(a) to (d) : Filling up of vacant posts of Directors in Central Public Sector Enterprises (CPSEs) is a continuous process. Besides, vacant posts of Functional Directors are generally manned by assigning additional charge arrangements so that regular functioning of concerned CPSE is not affected. It has been the constant endeavour of the Government to ensure that Board level posts in CPSEs are filled up as per extant guidelines in a timely manner. As per available information, there are 58 posts of functional Directors in various CPSEs which are currently not filled on regular basis. Of these 58 posts, 41 are pertaining only to the calendar year 2019. The recommendations of Public Enterprises Selection Board (PESB) are already available in respect of 29 posts of Functional Directors and selection process in respect of 12 posts has been initiated by PESB. Further, 274 positions of Independent Directors in a timely manner, recommendations for filling up 521 positions on the Boards of various CPSEs have been made during the last three years, i.e. 2017, 2018 and 2019 (till date),
